

NATIONAL COMPANY LAW TRIBUNAL

~~SINGLE~~ BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/75/2017

NAME OF THE APPLICANT : PRODAPT TECHNOLOGY HOLDINGS PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Petitioner

G. J. [Signature]

ORDER

Counsel for the applicant companies present and stated that report of the Regional Director has been received in respect of CP/58/CAA/2017, CP62 to CP/73/CAA/2017, CP75/CAA/2017 and CP/77 to CP 81/CAA/2017. Report of RD is awaited in respect of CP 59 to CP61/CAA/2017 and CP/74 and CP 76/CAA/2017. The Registry is directed to send notice to the RD regarding the reports pending in respect of the five companies. Counsel for petitioner is also directed to send private notice to the RD for sending reports in respect of the five companies for passing appropriate orders. Time extended at request. Put up on 14.11.2017 at 10.30 A.M.



K Anantha Padmanabha Swamy
Member (Judicial)

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